

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO. 230**

**TO BE ANSWERED ON THE DECEMBER 12, 2018/AGRAHAYANA 21, 1940 (SAKA)
ROHINGYAS SETTLED IN VARIOUS PARTS OF THE COUNTRY**

230. SHRI AMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that a large number of Rohingyas have settled in various parts of the country;

(b) if so, the details thereof in each State; and

(c) whether it is also a fact that many of them have managed to obtain Voter ID cards, Aadhaar card and PAN number and Indian Passports also and if so, the details thereof and Government's reaction in regard thereto?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJJU)**

(a) and (b) As per reports illegal Rohingya immigrants are presently staying in India mostly in the States of Jammu & Kashmir, Telangana, Punjab, Haryana, Uttar Pradesh, Delhi, Rajasthan, Tamil Nadu, West Bengal, Assam, Karnataka and Kerala. Since illegal immigrants enter into the country without valid travel documents in clandestine and surreptitious manner, there is no accurate data regarding number of such migrants living in the country.

(c) Some Rohingyas have fraudulently obtained Indian identity documents like Aadhaar Card, Pan Card, Passport etc. Necessary instructions have been issued to Unique Identification Authority of India (UIDAI) to ensure that no Aadhaar Card is issued to illegal immigrants. State Governments have also been instructed for cancelling such documents obtained fraudulently by illegal Rohingya immigrants.
